

(c) if so, whether it is the decision of Government to keep all such offices etc. open on Guru Nanak's birthday this year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) to (c). Government issue a list of holidays applicable to civil offices of Government doing work of a Secretariat nature. According to the list of such holidays for 1973, Guru Nanak's Birthday falls on the 10th November, 1973, which is a Second Saturday, and thus a closed holiday. This fact has also been mentioned in the Note below the list of holidays.

So far as other establishments of Government of a non-Secretariat nature are concerned, they generally finalise the list of holidays in consultation with the employees. Information available goes to show that in the Posts & Telegraphs operative offices, Guru Nanak's Birthday will be observed as a holiday during 1973.

So far as public undertakings, autonomous bodies, banks and other non-Government establishments are concerned, they observe their own practices and no information is available in their regard.

Manufacturing of Bicycles with lights in the front and rear

2221. SHRI R. N. SHARMA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have considered the question of asking Bicycle manufacturers to make lights in the front and the rear of cycles as essential and inseparable parts of cycles to guard against accidents; and

(b) if so, the decision taken in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) As the arrangement to provide a built-in lamp on the bicycle would result in substantial increase in the cost of a bicycle, it was decided not to pursue the matter further.

Incidents of eve-teasing in Delhi

2222. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether eve-teasing on the roads of the capital has increased and the school, college-going girls feel insecure passing together on the road;

(b) whether the police pays no attention to this problem unless a formal complaint is lodged which gives encouragement to the rowdies; and

(c) the number of persons who have been punished during the last two years for eve-teasing and what steps Government propose to take so that police takes initiative to deal with the problem of their own instead of waiting for a formal complaint and then moving leisurely in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No, Sir.

(b) No Sir, Police always take prompt action according to law.

(c) 283 persons were punished in 1971 and 111 in 1972. As a preventive measure, the police in plain clothes and in uniform patrol around schools, colleges, milk booths, but stops and other busy places. They also take preventive action on their own under section 107 of the Code of Criminal Procedure and the Bombay Police Act when the facts of the case so warrant.